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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**CS(COMM) 325/2017 &**

**I.A. 265/2019 (u/O XXXVII R 3 CPC by D-1, D-3 to 6),**

**I.A. 8954/2019 (u/O XXXVII R 3(5) CPC by D-1, D-3 to 6)**

**IFCI FACTORS LIMITED**

..... Plaintiff

Represented by: Mr. Anupam Srivastava, Ms. Swati  
Singh, Ms. Divya Joshi, Advs.

versus

**ADIGEAR INTERNATIONAL & ORS**

..... Defendant

Represented by: Ms. Mehma Kaur, Adv. for D-1, D-3  
to 6.

**CORAM:**

**HON'BLE MS. JUSTICE MUKTA GUPTA**

**ORDER**

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**10.10.2019**

1. On the second call learned arguing counsel for the defendant is not there.
2. List for hearing on 30<sup>th</sup> October, 2019.

**MUKTA GUPTA, J.**

**OCTOBER 10, 2019**

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